

the nature of the progress made so far in equipping the Gauhati airport with radar?

The Deputy Minister of Civil Aviation (Shri Ahmed Mohiuddin): It has been decided to instal a storm warning radar on the terminal building at the Gauhati airport. The estimates have been drawn up for the necessary action, e.g., creation of a steel-staging on the terrace of the terminal building, provision of power points and execution of certain other minor construction works. The construction works will be taken in hand as soon as the present heavy monsoon season abates and the radar will be installed at the earliest date possible.

Irrigation and Power Potential of Indian Rivers

354. { Shri Ram Krishan Gupta:
Shri D. C. Sharma:

Will the Minister of Irrigation and Power be pleased to refer to the reply given to Starred Question No 422 on 19-2-1959 and state

(a) whether the work of overall study of the irrigation and power potential of the remaining river zones and sub-zones has been completed, and

(b) if so, the details of the work studied?

The Deputy Minister of Irrigation and Power (Shri Hathi): (a) The answer is in the negative

(b) Though the overall study of the irrigation and power potential of Indian rivers has not been completed draft reports on the irrigation potential in respect of the following sub-zones have been prepared in addition to the progress indicated in the reply given to Starred Question No 422 on 19-2-1959

Ganga River Basin

1 Sone and other river basins between Tons and Sone

2 Gogra river basin.

3 Gumti river basin

4 Right bank tributaries below Sone

5 Left bank tributaries below Gogra

Rent for Leased Railway Land

355. Shri Ram Krishan Gupta: Will the Minister of Railways be pleased to state

(a) whether it is a fact that huge amount of rent for Railway leased land is to be recovered from outsiders at a number of station areas,

(b) if so, the total amount to be recovered, and

(c) the nature of steps taken or proposed to be taken for the recovery of the amount?

The Deputy Minister of Railways (Shri S V Ramaswamy): (a) It is a fact that some amount of rent for Railway land licensed is to be recovered from outsiders at a number of stations

(b) The total amount to be recovered is approximately Rs 27.19 lakhs

(c) Parties are served with notices by Railway Administrations for making the payment within a specified time. Suits are also filed against defaulters if considered necessary

Surplus Machinery with Irrigation and Power Projects

356. { Shri Ram Krishan Gupta:
Shri Subodh Hansda:
Shri S. C. Samanta:

Will the Minister of Irrigation and Power be pleased to refer to the reply given to Starred Question No 2266 on the 6th May, 1959 and state

(a) whether the Report of the Officer appointed for the assessment work regarding the availability of capital equipment and spare-parts